

**Central Administrative Tribunal  
Principal Bench**

**TA No.92/2013**

New Delhi this the 05th day of April, 2018

**Hon'ble Sh. Raj Vir Sharma, Member (J)  
Hon'ble Ms. Praveen Mahajan, Member (A)**

Manish Kumar Namdev  
S/o Sh. B.P. Namdev  
R/o H.No. 514, B-2,  
Sayad-Ul-Ajab, Saket,  
New Delhi. ....Applicant

(By Advocate : Sh. H.K. Bajapyee for Ms. Meenu Mainee)

Versus

1. Union of India through  
Ministry of Urban  
Development,  
Nirman Bhawan  
New Delhi.
2. The Government of NCT  
Through Chief Secretary  
New Secretariat  
New Delhi.
3. The Managing Director  
Delhi Metro Rail Corporation  
Metro Bhawan, New Delhi.
4. The Director (Operations)  
Delhi Metro Rail Corporation  
Metro Bhawan, New Delhi.
5. The Director (HR)  
Delhi Metro Rai Corporation  
Metro Bhawan  
New Delhi.
6. The D.G.M. (OPS)-III  
Delhi Metro Rail Corporation  
Metro Bhawan  
New Delhi. .... Respondents

(By Advocate : Sh. V.S.R. Krishna for DMRC  
Ms. Anupama Bansal for UOI  
Sh. Anmol Pandita for Sh. Vijay Pandita-R-2)

**ORDER (ORAL)**

Learned proxy counsel for the applicant submitted that the applicant wants to withdraw this TA. Withdrawal is permitted.

2. T.A. is dismissed as withdrawn.

**(Praveen Mahajan)**  
**Member (A)**

**(Raj Vir Sharma)**  
**Member (J)**

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